

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-527

CP-121/213/ND/2022

IA/217/2022

IN THE MATTER OF:

Nidhi Sharma

....Applicant

Vs.

Banas Papers Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 213 CA

Order delivered on 19.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Mr. Yash Tandon, Adv. for R 1, 3, 4 & 5

ORDER

Due to paucity of time, the matter is listed on **15.02.2023**.

**S/d-
(Court Officer)**